

NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/678/(IB)/2017

NAME OF THE PETITIONER(S)

: ARIHANT INVESTMENT

NAME OF THE RESPONDENT(S)

: VEREMAX TECHNOLOGIE SERVICES LTD

UNDER SECTION

: 7 RULE 4

UNDER SECTION				
S.No.	Name (in Capital)	Represented by	Signature	
) .	SHOBHIN M PHDINAWAISHAN	FOR VEREINAX (RESPONDENTS)	J-28285	
Q	M SUNIL KUMAR	FOR AHRIAANT INVESTIMENT (APPCICANT)	agen.	

ORDER

Both the counsels are present. Counsel representing petitioner filed a counter in relation to the maintainability and stated that the matter is likely be settled between the parties and prayed for time to make submissions. Both the parties are directed to make submissions in relation to the outcome of settlement talks between the parties by next date of hearing. Put up on 09.01.2018.

(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL) /pb/

-89-(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)